

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TCSA/No(A 186)/(MAH)/2015

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR
HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07 / 04 / 2017

NAME OF THE PARTIES: M/s. 3A Capital Services (td Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<u>Naresh S.</u> <u>Prived.</u>	<u>Practicing Company Secretary</u>	<u>Shinde</u> <u>for PRS Legal</u>

Order

CA No. 186/2015 in TCP No.17/111A(2)/NCLT/MB/MAH/2013

The Petitioner having not shown the CLB Order, list this matter for hearing
on 23.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)